

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 101 /
II-13-9/2018

Bilaspur, dated 24 December, 2018

The resignation dated 19.11.2018 tendered by **Shri Deepak Kumar S/o Shri Raghunath, Contingency Paid Employee** of this Registry is accepted and he is relieved from the establishment of this High Court w.e.f. 19.11.2018.

By order of Hon'ble the Chief Justice

Sd/-
(Deepak Kumar Tiwari)
I/C Registrar General